

Annexure – 7

Name of the corporate debtor: **M/s Ind Tob International Private Limited**

Date of commencement of Liquidation 27.03.2023

List of Stakeholders as on 02.06.2023

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Office	Yes	26.04.2023	1,62,47,530.00	1,62,47,530.00	Statutory Dues	No	1.85%	NA	NA	NA	NA	
2	GST, Guntur	Yes	28.04.2023	68,37,523.00	-	Statutory Dues	No	0.00%	NA	NA	NA	68,37,523.00	
	Total		2	2,30,85,053.00	1,62,47,530.00			1.85%				68,37,523.00	